

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.10.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 28.10.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 705 of 2023 (PH)	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors. With	Sumesh Dhawan	Rakesh Kumar Ankit Sharma Preeti Kashyap-R1-3 Anirban Bhattacharya Rashid Malik-R4
2.	Comp. App. (AT) (Ins) No. 706 of 2023 (PH)	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	Sumesh Dhawan	Rakesh Kumar Ankit Sharma-R1 to R3 A. Bhattachar Rajeev Chowdhury

By order of Hon'ble Chairperson
-Sd/-
Registrar